

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/2/2017
NAME OF THE PETITIONER(S) : Ashok Kumar Kanodia & 2 others
NAME OF THE RESPONDENT(S) : M/s Raghav Industries Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	Preethi S. Dasu for Rajagopal & Lohmathan Advocates	Counsel for Peters	Preethi
1.	D. Jayalakshi KSR & Co	Counsel for Respondents	D. Jayalakshi

ORDER

Counsel for petitioner present and prayed for time for filing rejoinder stating that they are yet to get the signature from the petitioners. Time is extended finally at request with a direction to file rejoinder prior to the next date of hearing and provide copy of the rejoinder to the other side, failing which the right to file rejoinder will stand forfeited. Put up on 03.01.2018.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)